

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1402  
ANSWERED ON:03.03.2000  
SOILED NOTES  
PAWAN KUMAR BANSAL

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government are aware that banks continue to insert soiled currency notes in stapled wads of notes of different denominations;
- (b) if so, the reasons therefor; and
- (c) the details of guidelines for accepting soiled notes from public and their destruction by the Reserve Bank of India ?

**Answer**

Minister of State in the Ministry of Finance SHRI BALASAHEB VIKHE PATIL

(a): Yes, Sir.

(b): Reserve Bank has already issued instructions to all the banks maintaining currency chests to issue only clean re-issuable notes.

(c): The Bank has issued instructions to all the public sector banks and the branches of private banks maintaining currency chests to accept soiled notes from public freely and issue clean reissuable notes in exchange. They have also been advised to accept even cut and mutilated notes from public for exchange under the RBI Note Refund Rules. The soiled notes accumulated at the currency chests are remitted to Reserve Bank for examination for their genuineness and accuracy. After examination, they are destroyed by the Reserve Bank by incineration or by shredding/briquetting.